

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 44 of 2019 &
IA Nos. 124 & 123 of 2019**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Global Energy Private Limited

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Anurag Sharma
Mr. Karan Govel

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Sumeet Sharma
Mr. Divyanshu Gupta for R-2

ORDER

Four weeks time is granted to file rejoinder.

List the matter on **21.11.2019**.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk